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SLP(Crl.)No. 1933 OF 2004
ITEM No.56

Court No. 2

SECTION IIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 1933/2004

(From the judgement and order dated 13/02/2004 in CRLM 2566/04
of The HIGH COURT OF PATNA)

TARIQUE FATMI

Petitioner (s)

VERSUS

STATE OF BIHAR

Respondent (s)

(With Appln(s). for anticipatory bail)
(With Office Report)

Date : 31/01/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s)Mr. A.P. Sahay,Adv.
Mr. Arshad Jameel Hashmi,Adv.
Mr. Kuldip Singh,Adv.

For Respondent (s)Mr. Sunil Kumar,Adv.
Ms. Kirti Sinha,Adv.

Mrs Sarla Chandra,Adv

Mr. B.B. Singh,Adv.

Kumar Rajesh Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

List this matter for hearing on 12th April,2005.

(Ganga Thakur) (Prem Prakash)
PS to Registrar Court Master

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